

(c) Oil Industry has drawn the plan to augment the LPG production from 4484 TMT during 1999-00 to about 7071 TMT during 2001-02 and further to 9054 TMT by 2006-07.

Comprehensive CNG Transportation Policy

3025. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the IOC has refused to give contract with regard to transportation of CNG to the Shipping Corporation of India;

(b) if so, the reasons for such refusal;

(c) whether there is anything before Government to have a Comprehensive CNG Transportation Policy; and

(d) if so, by when Government are going to bring such a policy before the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) No, Sir. IOC is not transporting any CNG through ocean going vessels. Therefore, the question of refusal of giving contract of transportation of CNG to the Shipping Corporation of India does not arise.

(c) No such proposal is under consideration.

(d) Does not arise.

Committees on the Petroleum Industry

3026. SHRI PREM CHAND GUPTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there have been five Committees on the Petroleum Industry, which have submitted their reports in the last five years;

(b) whether each of these reports have been impelled by a common set of objectives which are to make the industry competitive, assure security of supply, provide access to consumers and protect the environment;

(c) Whether despite this, the oil industry is substantially the same as it was five years ago; and

(d) if so, what is the use of having Committees if their recommendations are not implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) Committees are